

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-04-2024 AT 10:30 AM**

CP (IB) No.475/9/HDB/2019

AND

IA (IBC) (Dissolution) 01/2024 in CP (IB) No.475/9/HDB/2019

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Varnika Industries Pvt Ltd

...Operational Creditor

AND

Tushara Energy Ventures Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) (Dissolution) 01/2024

Learned Counsel Mr Ravi Kumar, for applicant present through Video Conference.

Mr Pavan Kankani, Liquidator present through Video Conference.

Heard. **For orders on 07.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)